

(2023) 03 TDSAT CK 0013

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 552 Of 2021

Darsh Digital Network
Pvt. Ltd.

APPELLANT

Vs

Deon Networks Pvt
Ltd

RESPONDENT

Date of Decision: March 7, 2023

Hon'ble Judges: Biresh Kumar, Registrar

Bench: Single Bench

Advocate: Aditya Krishna, Bhishm Pratap

Judgement

Mr. Bhishm Pratap appears on behalf of the Respondents and it was submitted that they have been recently engaged in the matter. One week's time is granted to Mr. Bhishm Pratap to file fresh Vakalatnama.

Since the matter is long pending for filing the evidence affidavits on behalf of the Respondents, as pointed by the Petitioner, it was submitted on behalf of the Respondents that they are making a way for settlement talk with the Petitioner Company which is likely to be concluded by 31st March, 2023.

The Respondents are granted four weeks time to file either a settlement agreement duly executed or their evidence affidavits, as the case may be. Let

the matter be listed for directions on 13th April, 2023.